

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4830  
ANSWERED ON:04.05.2012  
QUESTION RESTRUCTURING OF STCCS  
Nirupam Shri Sanjay Brijkishorilal

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Government has received requests from various State Governments seeking financial package as recommended by the Vaidyanathan Committee for restructuring of Short Term Co-operative Credit Structure (STCCS) including Primary Agricultural Co-operative Credit Societies(PACCS) in the recent past;
- (b) if so, the details thereof, State-wise including Maharashtra alongwith the present status of such requests;
- (c) the time by which such financial packages are likely to be released by the Government; and
- (d) the other steps taken/being taken by the Government to strengthen such STCCS including PACCS?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (d): Under the Revival Package for Short-Term Cooperative Credit Structure (STCCS) an amount of Rs 9002.98 crore has been released by National Bank for Agriculture and Rural Development (NABARD) as Government of India's share for recapitalization of STCCS entities (CCBs/PACs) in 17 States.

NABARD has received further claims for recapitalization assistance from various States as given in Annex.

As per the MoU signed between the State Governments and NABARD, the State Governments are required to complete the bench mark activities before the recapitalization assistance is released to the States under the Revival Package for Short-Term Cooperative Credit structure (STCCS). The bench mark activities inter-alia includes amendment to the co-operative societies act, release of committed liabilities to the CCB/SCB by the State Govt., appointment of CEOs and co-option of professionals as directors in coop banks as per Fit & Proper criteria prescribed by RBI, holding elections to STCCS wherever due.